

**Names of the Industries in Mechanised Section in Match Industry**

10912. SHRI MADHAVRAO SCINDIA: Will the Minister of INDUSTRY be pleased to state:

(a) the names of the industries in mechanised sector in match industry; and

(b) what is the assessment by Government about the employment at present being provided in the mechanised and Small Scale Industries of the match industry?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) M/s WIMCO Limited who are the only match manufacturers in the mechanised sector have got five units one each at Dhubri (Assam), Alam Bazar (Calcutta), Ambarnath (Bombay), Madras (Tamil Nadu) and Bareilly (U.P.).

(b) It is estimated that the employment in the mechanised sector is of the order of 6988 and in the non-mechanised sector 54229.

**Police action on F.I.R.**

10913. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that Police in Delhi do not take any action even after the First Information Report lodged with it;

(b) if so, whether some such cases have come to the notice of Government;

(c) whether the Police did not take action on such an incident which occurred in Krishna Kunj, trans-Yamuna, Delhi on the 20th February, 1979 in respect of which First Information Report was lodged; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) and (b). No such case has come to Government's notice.

(c) and (d). A written complaint by one Shri Mahabir Singh Yadav of Krishna Kunj, Khureji, Shahadara was received by the Deputy Commissioner of Police (East District) alleging therein manhandling of his son by some policemen. The allegations were looked into by the S.H.O. Gandhi Nagar but they were not substantiated. Assistant Commissioner of Police Gandhi Nagar is presently inquiring into the case.

**F.I.R. filed with Seelampur Police Post**

10914. SHRI K. A. RAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that FIR No. 1348 D.D. No. 15A dated the 22nd May, 1978 was filed with Seelampur Police Post in the matter of death of a ten year old girl in an accident involving three wheeler scooter No. DHR-1936.

(b) whether it is a fact that concerned authorities have not taken any action in the matter;

(c) whether it is a fact that SHO of Seelampur Police Thana refused to meet the father of the girl;

(d) if so, the particulars thereof and the action being taken against SHO;

(e) whether his attention has been drawn to a letter in 'Hindi Janyug' Delhi dated the 26th April, 1979; and

(f) if so, the action being taken to see that justice is done to aggrieved father?